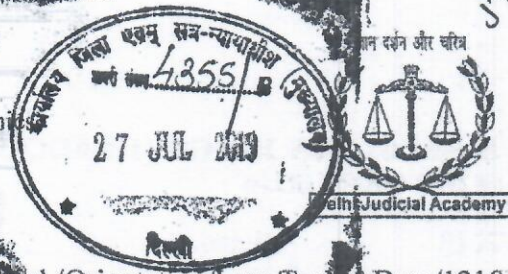


Manoj Jain

D.H.J.S.
Director (Academy)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi - 110078

011-28036502 (O)

011-28036687 (TeleFax)

011-28036683/87 (Fax)

Email: - dja@nic.in

No. DJA/Secd./Orientation/Law, Tech. & Dev./1318/2019/3973

25th July, 2019

To

1. Sh. Girish Kathpalia, District & Sessions Judge, Central District, THC
2. Ms. Poonam A.Bamba, District & Sessions Judge, South Saket
3. Sh. A. S. Jayachandra, District & Sessions Judge, Shahdara, KKD
4. Sh. Deepak Jagotra, District & Sessions Judge, North-West, Rohini
5. Sh. Narottam Kaushal, District & Sessions Judge, South- West, Dwarka
6. Sh. Yashwant Kumar, District & Sessions Judge, New Delhi, PHC
7. Sh. R. P. Pandey, District & Sessions Judge, North, Rohini
8. Sh. Om Prakash Saini, District & Sessions Judge-cum-Spl. Judge (PC Act),
Rouse Avenue
9. Ms. Neena Bansal Krishna, District & Sessions Judge, South-East, Saket
10. Sh. Dharmesh Sharma, District & Sessions Judge, West, THC
11. Sh. A. K. Mendiratta, District & Sessions Judge, North East, KKD
12. The Officiating District & Sessions Judge, East, KKD

Sub.: Willingness to attend Orientation Programme on Law, Technology & Development

Respected Sir/Madam,

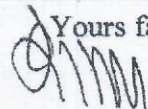
As per the approved Judicial Education & Training Calendar - 2019, the Academy is holding one 'optional programme' besides other training programmes. An 'Orientation Programme on Law, Technology and Development' is scheduled to be held on 06th & 07th September, 2019.

Your goodself alongwith the Judicial Officers posted in your district are requested to send their willingness to participate in the aforesaid optional programme.

Since, the programme is scheduled on 06th & 07th September, 2018, the Judicial Officers may kindly be requested to send their willingness before 09th August, 2019.

We would request for a timely response to enable the Academy to make necessary arrangements.

With regards,

Yours faithfully,

(Manoj Jain)

offg. D.S.J. (Secd.)
27/07/19
OIC, Jcell

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

29 JUL 2019

No. 41127-237/JOTP/Gaz./2019

Dated, Delhi the _____

Copy of letter No. DJA/Acd./Orientation/Law, Tech.& Dev./1318/2019/3973 dated 25.07.19, received from the Director (Academics), Delhi Judicial Academy, Dwarka, Delhi forwarded for information and necessary action to :-

1. The Officer In-charge, Pool Car, Tis Hazari Court, Delhi.
2. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Court, Delhi including officers on deputation **with the request to send their willingness on or before 09.08.19 directly to the Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.**
3. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

(Ankur Jain)

Additional District Judge-10
Officer In-charge (Judicial Branch)
Central, Tis Hazari Court, Delhi